

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5873**

TO BE ANSWERED ON THE 3RD APRIL, 2018/ CHAITRA 13, 1940 (SAKA)

BILATERAL AGREEMENT ON ILLEGAL IMMIGRANTS

5873. SHRI HARISH MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to make any new bilateral agreement with Bangladesh on the issue of illegal migrants; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): & (b) No, Madam. The Government of India has an extensive engagement with the Government of Bangladesh on the issue of illegal migrants under various bilateral mechanisms like the Joint Consultative Commission, Foreign Secretary and Home Secretary-level talks, Joint Working Group on Security and Border Management, Joint Task Forces on Human Trafficking, Fake Currency Notes etc. All issues of relevance and importance are raised at these bilateral talks, including those relating to security and border management.
